

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :17/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/52081/2024 ARBP/104/2024	M/S SAMVI HI FRESH FOODS PVT. LTD., BBSR VS M/S TROPICATURE AGRO PVT. LTD.	SAILAZA NANDAN DAS VS	// ( //
2	D-ARBP/51463/2024 ARBP/105/2024	M/S GREEN GOLD GLOBAL RESOURCES PVT. LTD. VS M/S TALAWANDI SABO POWER LTD.	ABINASH BARIK VS	// ( //
3	D-BLAPL/37826/2024 BLAPL/12708/2024	MANOJ PAIKARAYA @ MANOJ PAIKARAY VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	SATYABADI /357 /2024 J.M.F.C. (II), PURI(Puri) GR/0000830/2024
4	D-BLAPL/37842/2024 BLAPL/12709/2024	HEMRAJ PATEL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /101 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000020/2023
5	D-BLAPL/37855/2024 BLAPL/12710/2024	ASHOK KUMAR ROY @ ASHOK RAY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
6	D-BLAPL/37874/2024 BLAPL/12711/2024	AKSHAYA @ HIMESH NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /77 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000100/2024
7	D-BLAPL/37884/2024 BLAPL/12712/2024	SARAT NAYAK @ MADHIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANSADA /119 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000288/2024
8	D-BLAPL/37666/2024 BLAPL/12713/2024	ARUN KUMAR MAJHI @ ARUN MAJHI VS STATE OF ODISHA	ABHAS MOHANTY VS	PHULBANI SADAR /48 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000018/2022
9	D-BLAPL/37045/2024 BLAPL/12714/2024	MANORANJAN JENA @ MANAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001298/2024
10	D-BLAPL/37774/2024 BLAPL/12715/2024	USTAD JAKIR HUSSAIN @ ANWAR HUSSAIN @ KUTURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /147 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000574/2024
11	D-BLAPL/36724/2024 BLAPL/12716/2024	RUDRA DAS VS STATE OF ODISHA	GOPAL KRISHNA PANDA VS	BERHAMPUR SADAR /606 /2023 ADHOC ADDL.DIST. AND SESSIONS JU ST/0000132/2024

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12	D-BLAPL/37047/2024 BLAPL/12717/2024	PRASANTA DAS @ GUDDU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001298/2024
13	D-BLAPL/36363/2024 BLAPL/12718/2024	VIVEK SENAPATI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /108 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000024/2024
14	D-BLAPL/37048/2024 BLAPL/12719/2024	SANTOSH KUMAR JENA @ SANTU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001298/2024
15	D-BLAPL/37850/2024 BLAPL/12720/2024	CHAMARU @ PINTU @ RAMCHARAN SINDHRI VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /138 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000757/2024
16	D-BLAPL/37566/2024 BLAPL/12721/2024	DILLIP CHANDRA SEKARAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /225 /2022 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000019/2023
17	D-BLAPL/37381/2024 BLAPL/12722/2024	MANUEL SABAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /103 /2024 A.D.J., GUNUPUR(Rayagada ) CT/0000046/2024
18	D-BLAPL/37312/2024 BLAPL/12723/2024	ARJUN PUJARI @ ARJUNA PUJARI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALLIGUDA /82 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000029/2021
19	D-BLAPL/37000/2024 BLAPL/12724/2024	BIREN BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /283 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000567/2024
20	D-BLAPL/37272/2024 BLAPL/12725/2024	KANHA @ SUJIT PANDA VS STATE OF ODISHA	AKASH BHUYAN VS	AIR FIELD P.S. /1 /2022 3RD ADJ BHUBANESWAR(Khordha ) CT/0000099/2022
21	D-BLAPL/37890/2024 BLAPL/12726/2024	DIGAMBAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /150 /2024 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000249/2024
22	D-BLAPL/37698/2024 BLAPL/12727/2024	HEMA @ MOHAMAD SAMS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHARATPUR PS /757 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000604/2024
23	D-BLAPL/37891/2024	KUMA @ KISHORE TARAI	MANAS KUMAR CHAND	NACHUNI /199 /2023

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	BLAPL/12728/2024	VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) ST/0000152/2023
24	D-BLAPL/37901/2024 BLAPL/12729/2024	ASHUTOSH MOHANTY VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001298/2024
25	D-BLAPL/37946/2024 BLAPL/12730/2024	BULU BARIK @ ARUNA BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /705 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001596/2024
26	D-BLAPL/37948/2024 BLAPL/12731/2024	ANISH KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHAIRA /8 /2024 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000457/2024
27	D-BLAPL/37920/2024 BLAPL/12732/2024	SIBASANKAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANSADA /364 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000966/2024
28	D-BLAPL/37808/2024 BLAPL/12733/2024	CHAPU @ CHITAN ROUT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /268 /2024 S.D.J.M.,PALLAHARA(Anugul ) GR/0000589/2024
29	D-BLAPL/37958/2024 BLAPL/12734/2024	UGRASEN PALEI VS STATE OF ODISHA	DIGAMBAR SETHI VS	HARICHANDANPUR /174 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000016/2023
30	D-BLAPL/37977/2024 BLAPL/12735/2024	RUCHIRA BEHERA @ RUCHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000478/2024
31	D-BLAPL/37865/2024 BLAPL/12736/2024	SURENDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000014/2024
32	D-BLAPL/37877/2024 BLAPL/12737/2024	ARMAN QURESHI VS STATE OF ODISHA	DEVASHIS PANDA VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
33	D-BLAPL/37988/2024 BLAPL/12738/2024	AMIT KUMAR SAHA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	SECTOR-7 /167 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002483/2024
34	D-BLAPL/37918/2024 BLAPL/12739/2024	PRAVAT NAIK VS	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /697 /2022 ASST.SESSIONS JUDGE,TALCHER(Anugul)

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35	D-BLAPL/37747/2024 BLAPL/12740/2024	STATE OF ODISHA KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	CT/0000025/2023 JHARSUGUDA /486 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
36	D-BLAPL/37985/2024 BLAPL/12741/2024	STATE OF ODISHA CHANDAN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CT/0001890/2023 KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh )
37	D-BLAPL/38010/2024 BLAPL/12742/2024	STATE OF ODISHA AMIT GHOSH @ PRADEEP GHOSH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	CT/0000478/2024 BRAJARAJNAGAR /249 /2017 ASST SESSIONS JUDGE, JHARSGUDA(JHARSUGUDA)
38	D-BLAPL/37845/2024 BLAPL/12743/2024	STATE OF ODISHA AJAYA NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ST/0000026/2018 BHANJANAGAR /666 /2023 A.D.J.,BHANJANAGAR(Ganjam)
39	D-BLAPL/37805/2024 BLAPL/12744/2024	STATE OF ODISHA ABHISHEK DHAL VS STATE OF ODISHA	SATYAPADA SHARMA VS	ST/0000276/2023 RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh)
40	D-BLAPL/37806/2024 BLAPL/12745/2024	STATE OF ODISHA MANGAL BANKIRA VS STATE OF ODISHA	ASHWARIYA DASH VS	GR/0002510/2024 KALINGA NAGAR /235 /2024 J.M.F.C.,JAJPUR ROAD(Jajapur )
41	D-BLAPL/37042/2024 BLAPL/12746/2024	STATE OF ODISHA MANGALA DURA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0001644/2024 MATHILI /193 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
42	D-BLAPL/37853/2024 BLAPL/12747/2024	STATE OF ODISHA KUMUD BISWAS @ CHHOTU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TR/0000154/2020 M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
43	D-BLAPL/37486/2024 BLAPL/12748/2024	STATE OF ODISHA ROSHAN SAHANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	Spl/0000168/2022 BOUDH /422 /2024 SPECIAL JUDGE,BAUDH(Baudh )
44	D-BLAPL/37864/2024 BLAPL/12749/2024	STATE OF ODISHA SEVANANDA BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	Spl/0000110/2024 // SPL JUDGE, KHALLIKOTE(Ganjam)
45	D-BLAPL/36996/2024 BLAPL/12750/2024	STATE OF ODISHA D.SURENDRA PATRA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	2(A)CC/0000015/2024 KODALA /614 /2021 ADHOC ADDL.DIST. AND SESSIONS JUDGE, KODALA

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46	D-BLAPL/38041/2024 BLAPL/12751/2024	MARATHI JAYALAXMI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GURANDI /35 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000076/2024
47	D-BLAPL/37670/2024 BLAPL/12752/2024	SUSHANTA KUMAR PANI @ SUSHANTA PANI @ BATU VS STATE OF ODISHA	SISIRA PANIGRAHI VS	BARI RAMACHANDRAPUR /239 /2022 DIST.& SESSIONS JUDGE,IAJPUR(Jajapu CT/0000080/2023
48	D-BLAPL/38025/2024 BLAPL/12753/2024	JACOB DALABEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /19 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000112/2024
49	D-BLAPL/37749/2024 BLAPL/12754/2024	BIDYADHAR AJAGAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /169 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000862/2024
50	D-BLAPL/37869/2024 BLAPL/12755/2024	LILA @ LALAI @ ASUTOSH SWAIN VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /422 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000677/2024
51	D-BLAPL/37218/2024 BLAPL/12756/2024	SAYAAD ATIK@SAYYDA ATIK VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /155 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2022
52	D-BLAPL/37935/2024 BLAPL/12757/2024	RAGHU @ DEBENDRA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SPL.TASK FORCE /21 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000092/2022
53	D-BLAPL/37981/2024 BLAPL/12758/2024	RAMESH NAIK @ KUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000478/2024
54	D-BLAPL/37220/2024 BLAPL/12759/2024	AMZAT KHAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /155 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2022
55	D-BLAPL/37870/2024 BLAPL/12760/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /502 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0002293/2024
56	D-CMAPL/51393/2024 CMAPL/445/2024	TAHALI CHARAN BEHERA VS COMMISSION CONSOLIDATION,CUTTACK	ABINASH ROURAY VS	// ( //
57	D-CMAPL/50038/2024	NEW INDIA ASSURANCE CO. LTD, SUNDERGARH	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/446/2024	VS DAMODAR SHAU	VS	() //
58	D-CMAPL/50852/2024 CMAPL/447/2024	KAMALA CHOWHAN VS STATE OF ODISHA	ADV. VS	// () //
59	D-CMP/52314/2024 CMP/1453/2024	SATYAJIT PATTNAIK VS PRITI MANJARI PATNAIK	TANMAY MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000179/2024
60	D-CONTC/52286/2024 CONTC/8171/2024	SARAT CHANDRA SWAIN VS YAMINI SARANGI, IAS	ADV VS	// () //
61	D-CONTC/52246/2024 CONTC/8172/2024	ARATI RAY VS MRUTYUNJAYA TRIPATHY, OAS	MAHES DAS VS	// () //
62	D-CONTC/52257/2024 CONTC/8173/2024	SHIBASIS PATRA VS DR. GOURABAMAYA PRADHAN, SUB-COLLECTOR-CUM-CHAIRMAN,RMC,KUCHINDA	ADV. VS	// () //
63	D-CONTC/52324/2024 CONTC/8174/2024	NIRAKAR BARIK VS ANU GARG, ADDL. CHIEF SECY-CUM-PRINCIPAL, SECY, W.R DEPT.	ADV. VS	// () //
64	D-CONTC/52326/2024 CONTC/8175/2024	SUSANTA KUMAR MOHAPATRA VS ANU GARG, ADDL.CHIEF SECY-CUM-PRINCIPAL, SECY, W.R DEPT.	ADV. VS	// () //
65	D-CONTC/52327/2024 CONTC/8176/2024	KAILASH CHANDRA PANDA VS ANU GARG, IAS	ADV. VS	// () //
66	D-CONTC/52328/2024 CONTC/8177/2024	JITENDRA CHOUDHURY VS DEBI DUTTA BISWAL, IFS	ADV. VS	// () //
67	D-CONTC/49402/2024 CONTC/8178/2024	SHAKUNTALA JENA VS SUMANTA KUMAR MOHAPATRA, ADCP-CUM-EM, BBSR	SUDHANSU SEKHAR BEHERA VS	// () //
68	D-CONTC/50571/2024 CONTC/8179/2024	DIBAKAR LENKA VS	ADV. VS	// ()

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69	D-CONTC/51744/2024 CONTC/8180/2024	ANU GARG, IAS ASHOK KUMAR MOHANTY VS ARAVIND AGRAWAL, COMMNR.-CUM-SECY, HIGHER EDUCATION DEPT,ODISHA	ADV. VS	// // ()
70	D-CONTC/52226/2024 CONTC/8181/2024	GURUDEV SINGH VS SUDAKSHYA PATEL, ADDITIONAL TAHASILDAR, ROURKELA	ADV. VS	// // ()
71	D-CRLA/37927/2024 CRLA/1304/2024	NAKULA DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /62 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/000008/2021
72	D-CRLA/37998/2024 CRLA/1305/2024	AKRURA BISHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /43 /2021 A.D.J.,PATNAGARH(Balangir) SC/0000051/2021
73	D-CRLLP/37807/2024 CRLLP/63/2024	STATE OF ODISHA VS SNEHASWAKSHYAR SAMAL	CHITTA RANJAN SWAIN, A.G.A VS	KHANDAGIRI P.S. /483 /2014 1ST ADDL.SESIONS JUDGE,BHUBANE CT/0000003/2015
74	D-CRLMC/37797/2024 CRLMC/4768/2024	SK.AZAD ALI@SK.AZAD VS STATE OF ODISHA	BINI MISHRA VS	NIMAPADA /180 /2002 ADDL.SESIONS JUDGE,NIMPARA(Puri) CRA/0000001/2017
75	D-CRLMC/37037/2024 CRLMC/4769/2024	MAHESWAR SAUNTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /78 /2024 A.D.J.,RAYGADA(Rayagada ) CT/0000056/2024
76	D-CRLMC/37273/2024 CRLMC/4770/2024	SUPRIYA SWAIN VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 J.M.F.C,TALCHER(Anugul ) ICC/0000041/2023
77	D-CRLMC/37301/2024 CRLMC/4771/2024	BIPIN BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KHAPRAKHOL /159 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000829/2023
78	D-CRLMC/37313/2024 CRLMC/4772/2024	SAFOO@SYED IMRAN ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /12 /2002 C.J.M.,KENDRAPARA(Kendrapara ) ST/0000094/2003
79	D-CRLMC/37730/2024 CRLMC/4773/2024	NIDHI HARIJAN@NIDHI BAGH@HARIJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PAPADAHANDI /267 /2014 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000032/2020

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80	D-CRLMC/33896/2024 CRLMC/4774/2024	NIHARIKA SAHU VS STATE OF ODISHA	SRIKANTA KU. NATH VS	//0 J.M.F.C.,SINAPALI(Nuapada ) CMC/0000009/2023
81	D-CRLMC/35987/2024 CRLMC/4775/2024	ANITA PANI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	RAIRANGPUR TOWN /149 /2023 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000631/2023
82	D-CRLMC/36815/2024 CRLMC/4776/2024	SEKH CHAND VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	GHATAGAON /95 /2024 DISTRICT & SESSIONS JUDGE,KEONJH CRREV/0000023/2024
83	D-CRLMC/37276/2024 CRLMC/4777/2024	SANJAY KUMAR KAR VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BARGARH /311 /2016 DIST.AND SESSIONS JUDGE,BARGARH CT/0000022/2018
84	D-CRLMC/37362/2024 CRLMC/4778/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /29 /2011 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000073/2011
85	D-CRLMC/37610/2024 CRLMC/4779/2024	DILIP KUMAR GIRI VS ODISHA GRAMYA BANK, MAYURBHANJ	NIRANJAN LENKA VS	//0 CIVIL JUDGE (JD) CUM JMFC, RASAGO ICC/0000028/2019
86	D-CRLMC/37659/2024 CRLMC/4780/2024	SRI SRI RADHA MADAN MOHAN GOSALA AND SRI PRABHUPADA SEBASHRAMA, VS STATE OF ODISHA	GIRI KUMAR SAHU VS	R.UDAYAGIRI /161 /2024 J.M.F.C,R.UDAYAGIRI(Gajapati ) MISCA/0000009/2024
87	D-CRLMC/37708/2024 CRLMC/4781/2024	ANIL TODI VS UNION OF INDIA	SUSANTA SEKHAR PARIDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
88	D-CRLMC/37719/2024 CRLMC/4782/2024	AJIT KUMAR SUNDHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	2(C)CC/0000207/2003 POTTANGI /37 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000046/2024
89	D-CRLMC/37725/2024 CRLMC/4783/2024	SRI SRI RADHA MADAN MOHAN GOSALA AND SRI PRABHUPADA SEBASHRAMA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	RAYAGADA /91 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE MISCA/0000079/2024
90	D-CRLMP/37799/2024 CRLMP/1746/2024	AJIT KUMAR MAJHI VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// (
91	D-CRLMP/36043/2024	SUBHASREE NAYAK	ALOK KUMAR MOHAPATRA	// //0

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	CRLMP/1747/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/37678/2024 CRLMP/1748/2024	RANISH DHAL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 () //
93	D-CRLMP/37851/2024 CRLMP/1749/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	//0 () //
94	D-CRLMP/37827/2024 CRLMP/1750/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	NANDIPADA /295 /2024 () //
95	D-CRLMP/37950/2024 CRLMP/1751/2024	RAKESH MALLIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 () //
96	D-CRLMP/37841/2024 CRLMP/1752/2024	PRAKASH VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //
97	D-CRLMP/37846/2024 CRLMP/1753/2024	NANDA KISHORE VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //
98	D-CRLREV/37310/2024 CRLREV/724/2024	LAXMI DEI VS SUDARSHAN BARIK	GOPAL KRUSHNA MOHANTY VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000036/2024
99	D-CRLREV/37834/2024 CRLREV/725/2024	BIDHUBHUSAN NAYAK VS STATE OF ODISHA	PRATIK DASH VS	INFOCITY PS /306 /2022 3RD ADJ BHUBANESWAR(Khordha ) Spl/0000330/2022
100	D-CRLREV/37710/2024 CRLREV/726/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BALLIGUDA /44 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000053/2024
101	D-FAO/51652/2024 FAO/571/2024	STATE OF ODISHA VS RAMA CHANDRA MOHANTY	SANJIB SWAIN ,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000043/2020
102	D-FAO/50302/2024 FAO/572/2024	LEGAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD., KHURDA VS	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-FAO/52025/2024 FAO/573/2024	KHETRAMANI PRADHAN KHUDIYA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	EC/0000141/2020 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000086/2023
104	D-FAO/52028/2024 FAO/574/2024	ANITA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000143/2023
105	D-FAO/50130/2024 FAO/575/2024	SASANKA RANJAN MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000425/2015
106	D-FAO/52414/2024 FAO/576/2024	MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, KHURDA VS BIRABAR SAHOO	ANANDA PRAKASH DAS VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000041/2022
107	D-GUAP/48667/2024 GUAP/19/2024	BABULA SAHU VS HARICHANDRA SABAT	RAMESH AGARWAL VS	// JUDGE FAMILY COURT, RAYAGADA (R GUAP/0000001/2021
108	D-JCRLA/37803/2024 JCRLA/196/2024	DURGA CHARAN PARIDA VS STATE OF ODISHA	ADV. VS	MANCHESWAR P.S. /336 /2018 A.D.J.-SPL.JUDGE (CBI), BHUBANESWA CT/0000225/2018
109	D-JCRLA/37813/2024 JCRLA/197/2024	SARAT CHANDRA MAHANTA VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /268 /2020 ADDL.DIST.JUDGE, KEONJHAR (Kendu ST/0000021/2021
110	D-JCRLA/37815/2024 JCRLA/198/2024	SUNIL ROUT @ HEMBRAM VS STATE OF ODISHA	ADV. VS	KAPTIPADA /145 /2019 DISTRICT & SESIONS JUDGE, BARIPADA ST/0000065/2020
111	D-JCRLA/37816/2024 JCRLA/199/2024	DHANURJAYA MAJHI VS STATE OF ODISHA	ADV. VS	UMERKOTE /453 /2021 ADJ, UMERKOTE (Nabarangapur ) CT/0000016/2022
112	D-MACA/47389/2024 MACA/1286/2024	D.M., M/S NATIONAL INSURANCE CO.LTD., CUTTACK VS JHARANA SAHOO	MAHITOSH SINHA VS	// 1ST M. A.C.T., JAJPUR (Jajapur ) Mac/0000001/2019
113	D-MACA/49606/2024 MACA/1287/2024	THE D.M, ORIENTAL INSURANCE CO. LTD., BBSR VS KABITA PATANAYAK	SOMNATH ROY VS	// 1ST MACT, KENDRAPARA (Kendrapara ) Mac/0000138/2019

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114	D-MACA/49980/2024 MACA/1288/2024	GADADHAR BARIK VS SAYED NURUDDIN	KAPILA CHARAN NAYAK VS	// 1ST MACT, KENDRAPARA(Kendrapara ) Mac/0000047/2019
115	D-MACA/50137/2024 MACA/1289/2024	THE MANAGER TP HUB, ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS KHAGESWAR SAMARATH	NAYAN BEHARI DAS VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000061/2021
116	D-MATA/51909/2024 MATA/444/2024	VIKASH KHILAR VS SWARNALATA KHILAR	SOUMYA MISHRA VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar) CP/0000090/2019
117	D-MATA/50296/2024 MATA/445/2024	BASANTA KALTA VS DIPANJALI KALTA@KUMBHAR	MANAS KUMAR CHAND VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) GUAP/0000004/2024
118	D-MATA/51728/2024 MATA/446/2024	ARNAPURNA SETHI VS KHAGENDRA SETHI	HIMANSHU BHUSAN DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000252/2009
119	D-MATA/51821/2024 MATA/447/2024	GAYATRI BARIK VS SOUMYASHREE BEHERA	BRUNDABAN ROUT VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000425/2024
120	D-MATA/51330/2024 MATA/448/2024	KISHORI @ REENA @ PRIYAMBADA THANAPATI VS BIRENDRA KUMAR BADAMALI	JUGALA KISHORE PANDA VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) CP/0000003/2022
121	D-RPFAM/52069/2024 RPFAM/375/2024	ANSHUMAN SUBUDHI VS SUDIPTA PRIYADARSHINI	RABINDRA NATH PRUSTY VS	// JUDGE FAMILY COURT,BHUBANESWAR(Bhubaneswar) Crp/0000217/2022
122	D-RPFAM/52142/2024 RPFAM/376/2024	RUPES SWAIN @ RUPESH KUMAR SWAIN VS PRANITA KHUNTIA	BAIJAYANTI MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR(Jagatsingpur) Crp/0000014/2023
123	D-RPFAM/50404/2024 RPFAM/377/2024	SUBASINI PRADHAN VS DHIRENDRA PRADHAN	SOMANATH NANDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000144/2023
124	D-RPFAM/50911/2024 RPFAM/378/2024	TIKI PANDA VS BABUL KUMAR PANDA	AMIT KUMAR NATH VS	// JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) Crp/0000016/2021
125	D-RPFAM/51297/2024	SATYA SUNDAR SETHY	HIMANSHU SEKHAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RPFAM/379/2024	VS	VS	JUDGE FAMILY COURT,BALASORE(Bal
126	D-RSA/47502/2024	ITISMITA SETHY	SURENDRA KUMAR BISWAL	Crp/0000112/2022
	RSA/483/2024	SAMARENDRA MISHRA	VS	//
127	D-RSA/51617/2024	BIRENDRA KUMAR MISHRA	UMA CHARAN MISHRA	ADDL DIST AND SESSIONS JUDGE,JAJP
	RSA/484/2024	LALIT MOHAN MANGARAJ	VS	RFA/0000050/2014
128	D-RSA/51618/2024	KHALI DAS	UMA CHARAN MISHRA	//
	RSA/485/2024	LALIT MOHAN MANGARAJ	VS	DISTRICT & SESSIONS JUDGE,BERHAM
129	D-RSA/52129/2024	PUSPANJALI MAHARANA	BIBEKANANDA BHUYAN	RFA/0000091/2023
	RSA/486/2024	SUSHAMA JENA @ BEDANTA	VS	//
130	D-RVWPET/48570/2024	ABHISEK PODAR	AMIYA KUMAR MOHANTY	2ND ADJ CUM SPL JUDGE,BHUBANESW
	RVWPET/307/2024	TAMARAPALLI NARAYANA MURTY	VS	RFA/0000026/2013
131	D-RVWPET/50860/2024	UNION OF INDIA	RAJJEET ROY	//
	RVWPET/308/2024	GARGI BISWAS	VS	()
132	D-RVWPET/46749/2024	SUBASINI MOHARANA	PRAVASH CHANDRA MAHAPATRA	//
	RVWPET/309/2024	CHINTAMANI PADHAN	VS	()
133	D-TRP(C)/52166/2024	STATE OF ODISHA	SANDHYARANI PANI	//
	TRP(C)/407/2024	AMISHA MISHRA	VS	CIVIL JUDGE (SD),KHALIKOTE(Ganjam)
134	D-TRP(C)/52165/2024	ABINASH DASH	MANORANJAN DAS	Mat/0000013/2024
	TRP(C)/408/2024	PINKINA PRADHAN	VS	//
135	D-TRP(C)/52405/2024	RAGHUNATH SETHI	PRAVASH CHANDRA JENA	JUDGE FAMILY COURT,PURI(Puri)
	TRP(C)/409/2024	RANJITA JENA	VS	CP/0000222/2024
136	D-WA/51614/2024	SUBHASIS JENA	SASWAT DAS, A.G.A	//
	WA/3350/2024	PRINCIPAL SECY.,W.R. DEPT.	VS	JUDGE, FAMILY COURT, BHADRAK(Bh
		VS		CP/0000384/2023
				//
				()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WA/50901/2024 WA/3351/2024	UPENDRA NATH NAYAK STATE OF ODISHA VS PILONA MOHANTY	PRABIR KUMAR RAY,A.G.A VS	// // 0 //
138	D-WA/51983/2024 WA/3352/2024	STATE OF ODISHA VS JANAKI SETH	PRAVAT KUMAR PANDA,A.S.C. VS	// 0 //
139	D-WA/51985/2024 WA/3353/2024	PRINCIPAL SECY., WATER RESOURCES DEPTT. VS HARAPRIYA NANDA	JAYANTA KUMAR BAL VS	// 0 //
140	D-WA/52040/2024 WA/3354/2024	LAXMAN KUMAR PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
141	D-WA/52014/2024 WA/3355/2024	PUSPALATA MISHRA VS BOARD OF SECONDARY EDUCATION , ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
142	D-WA/52066/2024 WA/3356/2024	UNION OF INDIA VS BAGADI LAKSHMI PATHI	BISWAJIT MAHARANA, (C.G.C.) VS	// 0 //
143	D-WA/52123/2024 WA/3357/2024	BIBHUTI BHUSHAN PATI VS REGIONAL MANAGER,(PERSONAL AND INDUSTRIAL RELATION) L.I.C., BIHAR	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //
144	D-WA/52150/2024 WA/3358/2024	STATE OF ODISHA VS LAL MOHAN SING	UMESH CHANDRA BEHURA, A.G.A. VS	// 0 //
145	D-WA/52151/2024 WA/3359/2024	STATE OF ODISHA VS RAKHAL CHANDRA SWAIN	SANJIB SWAIN, A.G.A. VS	// 0 //
146	D-WA/51086/2024 WA/3360/2024	ODISHA GRAMYA BANK,GANDAMUNDA,BBSR VS RAGHUNATH DAS	KAILASH CHANDRA KANUNGO VS	// 0 //
147	D-WP(C)/51924/2024 WP(C)/31794/2024	SIRISH CHANDRA HOTA VS THE STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/52124/2024 WP(C)/31795/2024	SABITRI CHHANDA VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
149	D-WP(C)/52126/2024 WP(C)/31796/2024	ROSHAN KUMAR MISHRA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //
150	D-WP(C)/50907/2024 WP(C)/31797/2024	BISAKHA NAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
151	D-WP(C)/51741/2024 WP(C)/31798/2024	PRASANTA KUMAR SINGH SAMANTA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
152	D-WP(C)/51586/2024 WP(C)/31799/2024	MAMA DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
153	D-WP(C)/52058/2024 WP(C)/31800/2024	RITANJALI @ REETANJALI NAYAK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
154	D-WP(C)/51598/2024 WP(C)/31801/2024	SILA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
155	D-WP(C)/52079/2024 WP(C)/31802/2024	PRADEEP KUMAR TRIPATHY VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
156	D-WP(C)/52241/2024 WP(C)/31803/2024	BHANU CHANDRA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
157	D-WP(C)/51824/2024 WP(C)/31804/2024	BINOD PATTANAYAK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
158	D-WP(C)/52110/2024 WP(C)/31805/2024	DR.MADAN MOHAN MOHANTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
159	D-WP(C)/52191/2024	BUDHADEV MOHAKUD	PRADEEP KUMAR MAHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31806/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/52224/2024 WP(C)/31807/2024	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
161	D-WP(C)/51585/2024 WP(C)/31808/2024	BANALATA TRIPATHY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
162	D-WP(C)/52113/2024 WP(C)/31809/2024	SUKANTA KUMAR DEHURY VS TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), SAMBALPUR	ANIRUDH SANGANERIA VS	// 0 //
163	D-WP(C)/51951/2024 WP(C)/31810/2024	GOLAPI MANDAL @ GOLAP MANDAL VS STATE OF ORISSA	JAYANTA KUMAR MAJHI VS	// 0 //
164	D-WP(C)/52137/2024 WP(C)/31811/2024	MANINI NAYAK VS MANAGING DIRECTOR, IDCO, BBSR	MANAS KUMAR CHAND VS	// 0 //
165	D-WP(C)/52056/2024 WP(C)/31812/2024	ANANGA KUMAR SINGH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
166	D-WP(C)/49463/2024 WP(C)/31813/2024	KHEMUNDU NAYANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
167	D-WP(C)/51426/2024 WP(C)/31814/2024	JAYACHANDRA BEHERA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
168	D-WP(C)/52294/2024 WP(C)/31815/2024	BIKASH KUMAR DHAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	// 0 //
169	D-WP(C)/52249/2024 WP(C)/31816/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, BHUBANESWAR VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
170	D-WP(C)/51774/2024 WP(C)/31817/2024	RAMESH CHANDRA SINGH VS	SASWATI MOHAPATRA VS	// 0

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171	D-WP(C)/52295/2024 WP(C)/31818/2024	STATE OF ODISHA MURALIDHAR SETHI VS	KISHORE KUMAR MISHRA VS	// // 0
172	D-WP(C)/52267/2024 WP(C)/31819/2024	STATE OF ODISHA NIRANJAN NAYAK VS	SASWATI MOHAPATRA VS	// // 0
173	D-WP(C)/52275/2024 WP(C)/31820/2024	STATE OF ODISHA JAY SANTOSHIMAA S.H.G., BHADRAK VS	SANGRAMJIT PANDA VS	// // 0
174	D-WP(C)/52127/2024 WP(C)/31821/2024	STATE OF ODISHA ARPITA PANDAB VS	SUSANTA KUMAR MISHRA VS	// // 0
175	D-WP(C)/52293/2024 WP(C)/31822/2024	STATE OF ODISHA PRAMOD KUMAR PANIGRAHI VS	SIDDHARTHA SAMAL VS	// // 0
176	D-WP(C)/49470/2024 WP(C)/31823/2024	STATE OF ODISHA ANU KANDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
177	D-WP(C)/51955/2024 WP(C)/31824/2024	STATE OF ODISHA SRI SRI KAPILESWAR MAHADEV BIDYAPITHA, TARADINGA VS	HRUDANANDA MOHAPATRA VS	// // 0
178	D-WP(C)/52292/2024 WP(C)/31825/2024	STATE OF ODISHA DEBADATTA BADRA @ MUNDA VS	MADAN MOHAN DAS VS	// // 0
179	D-WP(C)/51791/2024 WP(C)/31826/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR BHRAMARBAR PANDA VS	MANAS RANJAN KHATUA VS	// // 0
180	D-WP(C)/51881/2024 WP(C)/31827/2024	STATE OF ODISHA NIRANJAN KUMAR VS	BASUDEV PUJARI VS	// // 0
181	D-WP(C)/51793/2024 WP(C)/31828/2024	ODISHA SMALL INDUSTRIES CORPORATION LTD.,CUTTACK SHANTILATA BEHERA VS	MANAS RANJAN KHATUA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/52104/2024 WP(C)/31829/2024	SATYABRATA OJHA VS ROURKELA BAR ASSOCIATION, SUNDERGARH	PRASANTA KUMAR JENA VS	// 0 //
183	D-WP(C)/52202/2024 WP(C)/31830/2024	JADUNATH HEMBRAM VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
184	D-WP(C)/51975/2024 WP(C)/31831/2024	ABDUL NAIM KHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
185	D-WP(C)/52201/2024 WP(C)/31832/2024	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
186	D-WP(C)/52196/2024 WP(C)/31833/2024	PINKY BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
187	D-WP(C)/52032/2024 WP(C)/31834/2024	ABHISHEK PATNAIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
188	D-WP(C)/51959/2024 WP(C)/31835/2024	PRAJNAPARALITA PRADHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
189	D-WP(C)/52136/2024 WP(C)/31836/2024	BULATI SAHOO VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
190	D-WP(C)/52139/2024 WP(C)/31837/2024	TRILOCHAN SAHOO VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
191	D-WP(C)/52223/2024 WP(C)/31838/2024	SNIGDHARANI HOTA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
192	D-WP(C)/52379/2024 WP(C)/31839/2024	BULU MALIK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
193	D-WP(C)/52304/2024	SANYASI PRADHAN	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/31840/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/52145/2024 WP(C)/31841/2024	BHARAT CHANDRA BEHERA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
195	D-WP(C)/52335/2024 WP(C)/31842/2024	BIBEKA BARIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
196	D-WP(C)/52148/2024 WP(C)/31843/2024	SURESH KUMAR NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
197	D-WP(C)/50563/2024 WP(C)/31844/2024	JANGYA PRASAD PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
198	D-WP(C)/52161/2024 WP(C)/31845/2024	NILAMADHAB SARKAR VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
199	D-WP(C)/51699/2024 WP(C)/31846/2024	LATIFA KHATUN VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
200	D-WP(C)/51197/2024 WP(C)/31847/2024	RENUKA BAGH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
201	D-WP(C)/51761/2024 WP(C)/31848/2024	MOTILAL JHANKAR VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
202	D-WP(C)/52291/2024 WP(C)/31849/2024	AMARESH KHUNTIA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
203	D-WP(C)/52203/2024 WP(C)/31850/2024	SAROJINI MURMU VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
204	D-WP(C)/52204/2024 WP(C)/31851/2024	HEMDAR HEMBRAM VS	PRAFULLA KUMAR MAHAPATRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/51669/2024 WP(C)/31852/2024	STATE OF ODISHA DILLIP KUMAR NAYAK (M/S. NAYAK ASSOCIATES) VS THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA, MSME DEPT., BBSR	VS	// // 0 //
206	D-WP(C)/52205/2024 WP(C)/31853/2024	SUSHANTA PRASAD NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
207	D-WP(C)/52263/2024 WP(C)/31854/2024	MIHIR KUMAR RATH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
208	D-WP(C)/49994/2024 WP(C)/31855/2024	AKRAMUN NISHAN BEGUM @ AKRAMUN NISHA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
209	D-WP(C)/52234/2024 WP(C)/31856/2024	BISWARANJAN MAHARANA VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// 0 //
210	D-WP(C)/51903/2024 WP(C)/31857/2024	DIBYA RANJAN DASH VS DIRECTOR, MUNICIPAL ADMINISTRATION	KISHORE KUMAR MISHRA VS	// 0 //
211	D-WP(C)/51424/2024 WP(C)/31858/2024	PRASANTA KUMAR SA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
212	D-WP(C)/52176/2024 WP(C)/31859/2024	SMITA DEHURY VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
213	D-WP(C)/50917/2024 WP(C)/31860/2024	ASHOK JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
214	D-WP(C)/52290/2024 WP(C)/31861/2024	NIRUPAMA DASH VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
215	D-WP(C)/52264/2024 WP(C)/31862/2024	M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICE PVT LTD., CUTTACK VS COLLECTOR, CUTTACK	AKSHAYA KUMAR JENA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/52395/2024 WP(C)/31863/2024	MADHUSMITA SAMAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
217	D-WP(C)/52310/2024 WP(C)/31864/2024	MADAN SINGH @ MADAN BAHADUR SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/52029/2024 WP(C)/31865/2024	KULAMANI BHOI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
219	D-WP(C)/52265/2024 WP(C)/31866/2024	SUBHANKAR RAY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
220	D-WP(C)/52271/2024 WP(C)/31867/2024	M/S. SANGRAM KESHARI LENKA, KENDUJHAR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
221	D-WP(C)/51860/2024 WP(C)/31868/2024	KESABA JATA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
222	D-WP(C)/52297/2024 WP(C)/31869/2024	M/S. SANGRAM KESHARI LENKA, KENDUJHAR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
223	D-WP(C)/51696/2024 WP(C)/31870/2024	NIKUNJA BIHARI DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
224	D-WP(C)/51760/2024 WP(C)/31871/2024	SABITA KUMAR VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
225	D-WP(C)/52164/2024 WP(C)/31872/2024	GULSAN BEGUM VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
226	D-WP(C)/52281/2024 WP(C)/31873/2024	KSHITIREKHA PANDA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //
227	D-WP(C)/52372/2024	SANDEEP MISHRA	AMIYA KUMAR CHHATOI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31874/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/52252/2024 WP(C)/31875/2024	KAILASH CHOUDHURY VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
229	D-WP(C)/52214/2024 WP(C)/31876/2024	SAMBHUNATH PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
230	D-WP(C)/52385/2024 WP(C)/31877/2024	DR. SANJIBANI PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
231	D-WP(C)/52499/2024 WP(C)/31878/2024	JUGAL KISHORE CHANDAK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
232	D-WP(C)/52102/2024 WP(C)/31879/2024	MANMOHAN SETHI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
233	D-WP(C)/52255/2024 WP(C)/31880/2024	SNEHALATA DAS VS AMRUTANKA DAS	UPENDRA KUMAR SAMAL VS	// 0 //
234	D-WP(C)/52075/2024 WP(C)/31881/2024	KAMADEV BISWAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
235	D-WP(C)/52216/2024 WP(C)/31882/2024	KALPANA SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
236	D-WP(C)/52280/2024 WP(C)/31883/2024	KHALIDA BIBI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
237	D-WP(C)/51659/2024 WP(C)/31884/2024	DUKHI SHYAM BHOI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
238	D-WP(C)/52005/2024 WP(C)/31885/2024	KASTU SAHOO VS	SOUMYA MISHRA VS	// 0

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239	D-WP(C)/52211/2024 WP(C)/31886/2024	UNION OF INDIA BIRENDRA TANDIA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// // ()
240	D-WP(C)/52219/2024 WP(C)/31887/2024	ABHIMANYU KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
241	D-WP(C)/50438/2024 WP(C)/31888/2024	BANSIDHAR NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// ()
242	D-WP(C)/52259/2024 WP(C)/31889/2024	RUPUS SORENG VS STATE OF ODISHA	MANAS PATI VS	// ()
243	D-WP(C)/51663/2024 WP(C)/31890/2024	LAKSHY APATI BHAINSA VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// ()
244	D-WP(C)/51577/2024 WP(C)/31891/2024	DAMODAR DALABEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()
245	D-WP(C)/52282/2024 WP(C)/31892/2024	M/S. NIKHIL RANJAN ROUT, CUTTACK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	PANKAJ KUMAR NAYAK VS	// ()
246	D-WP(C)/52289/2024 WP(C)/31893/2024	RABINDRA MUNDA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// ()
247	D-WP(C)/51780/2024 WP(C)/31894/2024	URBASI MAHAPATRA VS STATE OF ODISHA	DHANANJAYA MUND VS	// ()
248	D-WP(C)/51600/2024 WP(C)/31895/2024	KATI SARDAR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// ()
249	D-WP(C)/52220/2024 WP(C)/31896/2024	RABI BEHERA VS STATE OF ODISHA	PREMRAJ GOUDA VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/52228/2024 WP(C)/31897/2024	MUNNI DEVI AGARWALLA VS PUNJAB NATIONAL BANK, ANGUL	MANOJ KUMAR PANDA VS	// 0 //
251	D-WP(C)/52175/2024 WP(C)/31898/2024	RABI NARAYAN PUHAN VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
252	D-WP(C)/52529/2024 WP(C)/31899/2024	SANATAN BEHERA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
253	D-WP(C)/48721/2024 WP(C)/31900/2024	NRUSINGH CHARAN MALLICK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
254	D-WP(C)/52208/2024 WP(C)/31901/2024	KAMESWAR TUDU VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
255	D-WP(C)/52336/2024 WP(C)/31902/2024	ANANYA ROUSTRAY VS DR.NIHAR RANJAN RAY	LALATENDU SAMANTARAY VS	// 0 //
256	D-WP(C)/52386/2024 WP(C)/31903/2024	MUNMUN SATPATHY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
257	D-WP(C)/52530/2024 WP(C)/31904/2024	SILENDRA KUMAR CHAND VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/52206/2024 WP(C)/31905/2024	BUDEI MURMU VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
259	D-WP(C)/52393/2024 WP(C)/31906/2024	UMAKANTA MOHAPATRA VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// 0 //
260	D-WP(C)/52153/2024 WP(C)/31907/2024	KSHIROD PRASAD ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
261	D-WP(C)/50564/2024	NIRUPAMA RAY	KUNAL KUMAR SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31908/2024	VS	VS	0
		ST AND SC DEVELOPMENT, MINORITIES AND BACKWARD CLASSES WELFARE DEPT., BBSR		//
262	D-WP(C)/52415/2024	SARAPANCH, MANGALPUR GRAM PANCHAYAT, MANGALPUR	PRADEEP KUMAR DAS	//
	WP(C)/31909/2024	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/52401/2024	SUBRAT KUMAR MISHRA	SAILAZA NANDAN DAS	//
	WP(C)/31910/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/52173/2024	JAKIR HUSSAIN	AKASH KUMAR PATTAJOSHI	//
	WP(C)/31911/2024	VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE,KALAHANDI		//
265	D-WP(C)/52237/2024	BHAGYABATI SAHOO	KAPILA CHARAN NAYAK	//
	WP(C)/31912/2024	VS	VS	0
		THE MANAGER PUNJAB AND SINDH BANK, JAGATSINGHPUR		//
266	D-WP(C)/51196/2024	JAYADEV ROUT	ABHILASH MISHRA	//
	WP(C)/31913/2024	VS	VS	0
		REGIONAL PROVIDENR FUND COMMISSIONER , BHUBANESWAR		//
267	D-WP(C)/52388/2024	DIVYAM AGARWAL	RAMESH AGARWAL	//
	WP(C)/31914/2024	VS	VS	0
		INDIAN BANK, REPRESENTED THROUGH ITS BRANCH MANAGER, PADAMPUR		//
268	D-WP(C)/51269/2024	AHALYA MALLICK @ KANHAR	SUSANTA KUMAR BARAL	//
	WP(C)/31915/2024	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/52242/2024	SHISHUPAL DURIA	HAREKRUSHNA MALIK	//
	WP(C)/31916/2024	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/52284/2024	ANNAPURNA NAYAK	SANJAY KUMAR PATTANAIAK	//
	WP(C)/31917/2024	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/49560/2024	JAGABANDHU HALWA	AMIYA KUMAR CHHATOI	//
	WP(C)/31918/2024	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/52570/2024	DIONEX EDGE PVT.LTD.,BBSR	DEBAKANTA MOHANTY	//
	WP(C)/31919/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/50884/2024 WP(C)/31920/2024	STATE OF ODISHA CHINMAYEE BEHERA VS	AMIYA KUMAR CHHATOI VS	// // ()
274	D-WP(C)/52308/2024 WP(C)/31921/2024	STATE OF ODISHA KISHOR KUMAR NAIK VS	GOUTAM KUMAR ACHARYA VS	// // ()
275	D-WP(C)/51472/2024 WP(C)/31922/2024	STATE OF ODISHA SUVASMITA ACHARYA VS	DR.PURUSOTTAM CHULI VS	// // ()
276	D-WP(C)/52309/2024 WP(C)/31923/2024	STATE OF ODISHA HARISH CHANDRA JENA VS	HIMANSU SEKHAR SATAPATHY VS	// // ()
277	D-WP(C)/52374/2024 WP(C)/31924/2024	PUNJAB NATIONAL BANK, KHURDA UDHAB BETI @ UDDHAB BETI VS	JAJATI KESHARI KHUNTIA VS	// // ()
278	D-WP(C)/51695/2024 WP(C)/31925/2024	STATE OF ODISHA BASANTI PARIDA @ B.K.BASANTI VS	SARAT CHANDRA MEKAP VS	// // ()
279	D-WP(C)/47773/2024 WP(C)/31926/2024	COLLECTOR-CUM-DISTRICT MAGISTRATE, NAYAGARH SRIKANTA MOHANTY VS	ARYA TRIPATHY VS	// // ()
280	D-WP(C)/52298/2024 WP(C)/31927/2024	STATE OF ODISHA RAJENDRA BARIK VS	AKSHAYA KUMAR JENA VS	// // ()
281	D-WP(C)/51698/2024 WP(C)/31928/2024	THE PRESIDING OFFICER, LABOUR COURT, BBSR GURUPRASAD LENKA VS	MANOJA KUMAR KHUNTIA VS	// // ()
282	D-WP(C)/50877/2024 WP(C)/31929/2024	STATE OF ODISHA UJAL JANI VS	AMIYA KUMAR CHHATOI VS	// // ()
283	D-WP(C)/52299/2024 WP(C)/31930/2024	STATE OF ODISHA SURESH CHANDRA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/50879/2024 WP(C)/31931/2024	SUKANTI BARLA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
285	D-WP(C)/52610/2024 WP(C)/31932/2024	JITENDRA KUMAR BISWAL VS COMMISSIONER OF CT AND GST, CUTTACK	SUSHANTA KUMAR MISHRA VS	// 0 //
286	D-WP(C)/50881/2024 WP(C)/31933/2024	GITANJALI MAHALIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
287	D-WP(C)/52187/2024 WP(C)/31934/2024	KULAMANI DASH VS COMMISSIONER GST CE AND CUSTOM BBSR	SANTOSH KUMAR DASH VS	// 0 //
288	D-WP(C)/52302/2024 WP(C)/31935/2024	ALOK RANJAN MISHRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
289	D-WP(C)/51755/2024 WP(C)/31936/2024	BRAJA SHYAM PANIGRAHI VS THE DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES, BOLANGIR	DEBADATTA MOHANTY VS	// 0 //
290	D-WP(C)/50882/2024 WP(C)/31937/2024	SANGITARANI SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
291	D-WP(C)/52526/2024 WP(C)/31938/2024	AJIT KUMAR DALAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
292	D-WP(C)/52319/2024 WP(C)/31939/2024	RAGUNATH MISRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
293	D-WP(C)/47771/2024 WP(C)/31940/2024	SRIKANTA MOHANTY VS STATE OF ODISHA	ARYA TRIPATHY VS	// 0 //
294	D-WP(C)/50941/2024 WP(C)/31941/2024	NAGEN KUMAR BARAD VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
295	D-WP(C)/52587/2024	MANOJA KUMAR BEHERA	LALIT KUMAR MAHARANA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31942/2024	VS ODISHA GRAMYA BANK, JAGAMARA, BBSR	VS	() //
296	D-WP(C)/52528/2024 WP(C)/31943/2024	NANDA KISHORE PATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// () //
297	D-WP(C)/52325/2024 WP(C)/31944/2024	UPENDRA KUMAR PRADHAN VS STATE OF ODISHA	SIBAPRASAD PATI VS	// () //
298	D-WP(C)/52338/2024 WP(C)/31945/2024	SURESH KUMAR ROUT VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	BISWAJIT NAYAK VS	// () //
299	D-WP(C)/52581/2024 WP(C)/31946/2024	VISHNU KUMAR OJHA VS ODISHA GRAMYA BANK, JAGAMARA, BBSR	LALIT KUMAR MAHARANA VS	// () //
300	D-WP(C)/52589/2024 WP(C)/31947/2024	RAJENDRA KUMAR RUNGATA VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DIV. LABOUR COMMNR.,KORAPUT	BIBHU PRASAD PANDA VS	// () //
301	D-WP(C)/52586/2024 WP(C)/31948/2024	MAJJI LAXMI VS ODISHA GRAMYA BANK, JAGAMARA, BBSR	LALIT KUMAR MAHARANA VS	// () //
302	D-ABLAPL/37828/2024 ABLAPL/14495/2024	BIPIN @ ABHISEK PANDE VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /361 /2024 () //
303	D-ABLAPL/35626/2024 ABLAPL/14496/2024	JAYAGURU KHATEI VS STATE OF ODISHA	RUDRA RANJAN BARIK VS	BELLAGUNTHA /62 /2022 () //
304	D-ABLAPL/37833/2024 ABLAPL/14497/2024	MD.IMRAN BHOPLA @ IMRAN BHOPALA VS STATE OF ODISHA	BHOJARAJ SETH VS	SOHELLA /422 /2024 () //
305	D-ABLAPL/37437/2024 ABLAPL/14498/2024	AMIT KUMAR SAHU VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	MANAMUNDA /111 /2021 () //
306	D-ABLAPL/37848/2024 ABLAPL/14499/2024	CHANDRA SEKHAR SAHOO VS	PRADIPTA BEURA VS	/ /0 S.D.J.M.,KHURDA(Khordha )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/37347/2024 ABLAPL/14500/2024	STATE OF ODISHA RAMESH BADAJENA VS	SANJIT MISHRA VS	2(A)CC/0000249/2024 KANAS /272 /2024 ()
308	D-ABLAPL/37860/2024 ABLAPL/14501/2024	STATE OF ODISHA RANJAN KUMAR GHOSH VS	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /552 /2024 ()
309	D-ABLAPL/37863/2024 ABLAPL/14502/2024	STATE OF ODISHA LILABANTA MALLIK VS	MAHES DAS VS	// BALLIGUDA /182 /2024 ()
310	D-ABLAPL/37767/2024 ABLAPL/14503/2024	STATE OF ODISHA PRAMOD PRADHAN VS	REHENA KHATUN VS	// / /0 ()
311	D-ABLAPL/36304/2024 ABLAPL/14504/2024	STATE OF ODISHA PRANATI KAR VS	HIMANSHU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /22 /2024 ()
312	D-ABLAPL/37875/2024 ABLAPL/14505/2024	STATE OF ODISHA(VIG.) NIWAS KUMAR VS	BIRAJA PRASANNA DAS VS	// TALCHER TOWN /1067 /2024 ()
313	D-ABLAPL/37190/2024 ABLAPL/14506/2024	STATE OF ODISHA MENAKA MAHALIK @ MINAKHI MAHALING VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR TOWN /776 /2024 ()
314	D-ABLAPL/37880/2024 ABLAPL/14507/2024	STATE OF ODISHA ASWAN SAHU @ ASHWANT SAHU VS	SUDEEP KUMAR SARANGI VS	// LAKHANA /106 /2024 ()
315	D-ABLAPL/37229/2024 ABLAPL/14508/2024	STATE OF ODISHA TOFAN ROUT @ BAIKUNTHA ROUSTRAY VS	BIDYUTLATA MOHANTY VS	// GOBINDAPUR /234 /2024 ()
316	D-ABLAPL/37784/2024 ABLAPL/14509/2024	STATE OF ODISHA MD. ASHRAFUL @ ASRAFUL @ CHHOTU VS	BHARAT BHUSAN ROUSTRAY VS	// LAHUNIPADA /252 /2024 ()
317	D-ABLAPL/37081/2024 ABLAPL/14510/2024	STATE OF ODISHA KUNA NAIK VS	RABI NARAYAN BEHERA VS	// BANARAPAL /330 /2024 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/37786/2024 ABLAPL/14511/2024	SUNIL KUMAR BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BADAMBADI /385 /2024 () //
319	D-ABLAPL/37183/2024 ABLAPL/14512/2024	SUDHAKAR PRADHAN @ SUDHAKAR PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CHANDRASEKHARPUR /631 /2024 () //
320	D-ABLAPL/37564/2024 ABLAPL/14513/2024	SATYABRATA MAHUNTA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// () //
321	D-ABLAPL/37356/2024 ABLAPL/14514/2024	PRANTIK GHOSH @ SOMANATH @ SOMANATH GHOS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /160 /2024 () //
322	D-ABLAPL/37361/2024 ABLAPL/14515/2024	SANTANU KU. SAHU @ SANTUNU SAHU @ SAANTANU KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /770 /2024 () //
323	D-ABLAPL/33029/2024 ABLAPL/14516/2024	NIRAKARA SUNDARAY VS STATE OF ODISHA	HIMANSHU SEKHARA MISHRA VS	KHURDA SADAR /96 /2024 () //
324	D-ABLAPL/37789/2024 ABLAPL/14517/2024	SOMANATH MARTHA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /86 / () //
325	D-ABLAPL/37794/2024 ABLAPL/14518/2024	RAGHUNATH SAHU VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	BADAGODA P.S. /757 /2024 () //
326	D-ABLAPL/36306/2024 ABLAPL/14519/2024	PULATA MAHANTA @ CHEPU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /485 /2024 () //
327	D-ABLAPL/37454/2024 ABLAPL/14520/2024	UMA @ MATHURI SETHI VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	RAJNAGAR /431 /2024 () //
328	D-ABLAPL/33603/2024 ABLAPL/14521/2024	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
329	D-ABLAPL/37931/2024	BANSIDHAR JENA	HEMANTA KUMAR MOHANTA	BAISINGA /112 /2024

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	ABLAPL/14522/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/37809/2024 ABLAPL/14523/2024	SURENDRA SWARNAKAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2024 () //
331	D-ABLAPL/37943/2024 ABLAPL/14524/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /476 /2020 () //
332	D-ABLAPL/37906/2024 ABLAPL/14525/2024	PRASANNA PATRA @ MALICHATI PRASANNA KUMAR PATRO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RAYAGADA TOWN /318 /2024 () //
333	D-ABLAPL/37945/2024 ABLAPL/14526/2024	BIJAY BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANAS /39 /2021 () //
334	D-ABLAPL/37913/2024 ABLAPL/14527/2024	SAGAR PATRA @ SAGAR KUMAR PATRO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RAYAGADA TOWN /318 /2024 () //
335	D-ABLAPL/37812/2024 ABLAPL/14528/2024	DEEPAK RANJAN BISWAL VS STATE OF ODISHA	ASHWARIYA DASH VS	HINDOL /320 /2024 () //
336	D-ABLAPL/37122/2024 ABLAPL/14529/2024	MANAS KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /4 () //
337	D-ABLAPL/37270/2024 ABLAPL/14530/2024	PRASANT KUMAR PRADHAN @ PRASANTA PRADHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BHARATPUR PS /65 /2023 () //
338	D-ABLAPL/37714/2024 ABLAPL/14531/2024	SUBASH KUMAR BISWAL VS STATE OF ODISHA	TEENA PATRA VS	JAGATPUR /613 /2024 () //
339	D-ABLAPL/37814/2024 ABLAPL/14532/2024	SARAT KHANDEI@SARAT KUMAR KHANDEI VS STATE OF ODISHA	ASHWARIYA DASH VS	PANIKOILI /445 /2024 () //
340	D-ABLAPL/37871/2024 ABLAPL/14533/2024	UDIT NAYAK VS	MAHES DAS VS	SARANGADA /98 /2023 ()

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341	D-ABLAPL/37876/2024 ABLAPL/14534/2024	STATE OF ODISHA DIN MOHAMMED KHAN VS	SATYA NARAYAN MISHRA 4 VS	// PIRAHAT P.S /266 /2024 ()
342	D-ABLAPL/37963/2024 ABLAPL/14535/2024	STATE OF ODISHA HEMANTA PADHAN @ PRADHAN VS	AMITAV TRIPATHY VS	// NAWAPARA /64 /2020 ()
343	D-ABLAPL/37881/2024 ABLAPL/14536/2024	STATE OF ODISHA AURABINDA GHOSH VS	RAKESH BEHERA VS	// COLLIERY /718 /2024 ()
344	D-ABLAPL/37967/2024 ABLAPL/14537/2024	STATE OF ODISHA SANJIT @ SANJIB THATI @ SANJIT THATI VS	AMITAV TRIPATHY VS	// MANAMUNDA /332 /2024 ()
345	D-ABLAPL/37882/2024 ABLAPL/14538/2024	STATE OF ODISHA SHARMILA PANDA VS	RAKESH BEHERA VS	// SAMBALPUR VIGILANCE /28 /2024 ()
346	D-ABLAPL/37887/2024 ABLAPL/14539/2024	STATE OF ODISHA(VIG.) MAHALAXMI GOUDA VS	S.S.RAY (2) VS	// PURUSHOTTAMPUR /826 /2024 ()
347	D-ABLAPL/37895/2024 ABLAPL/14540/2024	STATE OF ODISHA BAHAMANI LUGUN VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /322 /2024 ()
348	D-ABLAPL/37482/2024 ABLAPL/14541/2024	STATE OF ODISHA RONI KUNDU VS	TAPAN KUMAR JENA SAMANTA VS	// BHANJPUR /183 /2024 ()
349	D-ABLAPL/37969/2024 ABLAPL/14542/2024	STATE OF ODISHA SK. RIYAZ QUADRI VS	AMLAN SHAKTI PAUL VS	// PURUNABAZAR /270 /2024 ()
350	D-ABLAPL/37392/2024 ABLAPL/14543/2024	STATE OF ODISHA NAMITA BISWAL VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /701 /2024 ()
351	D-ABLAPL/37970/2024 ABLAPL/14544/2024	STATE OF ODISHA MAHESWAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// RAJKANIKA /288 /2024 () //

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352	D-ABLAPL/37602/2024 ABLAPL/14545/2024	MIHIR KUMAR DAS VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	//0 () //
353	D-ABLAPL/37905/2024 ABLAPL/14546/2024	PRAHALADA@PRAHALLAD BARIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /313 /2024 () //
354	D-ABLAPL/36980/2024 ABLAPL/14547/2024	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJAE0 VS	KHURDA SADAR /146 /2020 () //
355	D-ABLAPL/37949/2024 ABLAPL/14548/2024	BIPIN NAYAK @ BHALU VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /197 /2013 () //
356	D-ABLAPL/37732/2024 ABLAPL/14549/2024	AJIT KUMAR PALAKA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUNUPUR /66 /2022 () //
357	D-ABLAPL/37672/2024 ABLAPL/14550/2024	SANJIB KUMAR PUTE0 @ SANA PUTE0 @ SANJIB PUTE0 VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	BOLANGIR SADAR /503 /2024 () //
358	D-ABLAPL/37960/2024 ABLAPL/14551/2024	KAMALAKANTA SINGH VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	JATNI P.S. /114 /2022 () //
359	D-ABLAPL/37971/2024 ABLAPL/14552/2024	MIHIR KUMAR BHANJA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 () //
360	D-ABLAPL/37801/2024 ABLAPL/14553/2024	PABITRA SETHI@PABITRA MOHAN SETHI VS STATE OF ODISHA	ASHWARIYA DASH VS	PANIKOILI /445 /2024 () //
361	D-ABLAPL/37858/2024 ABLAPL/14554/2024	ISWARA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /334 /2022 () //
362	D-ABLAPL/37559/2024 ABLAPL/14555/2024	RAJU KHILLO VS STATE OF ODISHA	SARBESWAR SAHOO VS	SEMILLIGUDA /135 /2024 () //
363	D-ABLAPL/37975/2024	BABULI MALLIK @ DUSMANTA MALLIK	SAROJ KUMAR PADHI	PIPLI /581 /2024

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	ABLAPL/14556/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/37873/2024 ABLAPL/14557/2024	LAKHAN GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /80 /2023 () //
365	D-ABLAPL/37979/2024 ABLAPL/14558/2024	DURYODHAN PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /385 /2024 () //
366	D-ABLAPL/37817/2024 ABLAPL/14559/2024	MAGI @ SATRUGHAN SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /328 /2024 () //
367	D-ABLAPL/37840/2024 ABLAPL/14560/2024	LITU ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /605 /2024 () //
368	D-ABLAPL/38014/2024 ABLAPL/14561/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /335 /2021 () //
369	D-ABLAPL/37843/2024 ABLAPL/14562/2024	JITENDRA BASTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /401 /2024 () //
370	D-ABLAPL/38015/2024 ABLAPL/14563/2024	SALIM KHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	JAJPUR TOWN /342 /2024 () //
371	D-ABLAPL/37983/2024 ABLAPL/14564/2024	SRIDHAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000106/2024
372	D-ABLAPL/38008/2024 ABLAPL/14565/2024	SK. SAHIL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /330 /2024 () //
373	D-ABLAPL/37896/2024 ABLAPL/14566/2024	G.RAMU @ GEDALA RAMU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /59 /2022 () //
374	D-ABLAPL/38009/2024 ABLAPL/14567/2024	UMAKANTA MOHANTY VS	SURYANARAYAN BISWAL VS	PURI SADAR /126 /2022 ()

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375	D-ABLAPL/37897/2024 ABLAPL/14568/2024	STATE OF ODISHA CHHOTU EKKA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// / /0 J.M.F.C., BIRAMITRAPUR(Sundargarh) 2(A)CC/0000402/2024
376	D-ABLAPL/38011/2024 ABLAPL/14569/2024	SK. RABBANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /340 /2024 () //
377	D-ABLAPL/37844/2024 ABLAPL/14570/2024	BASANTA KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /398 /2024 () //
378	D-ABLAPL/37899/2024 ABLAPL/14571/2024	SUDHANSU NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /653 /2024 () //
379	D-ABLAPL/37900/2024 ABLAPL/14572/2024	NILAMADHABA PRADHAN @ SALURI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	SARANAKUL /193 /2024 () //
380	D-ABLAPL/38017/2024 ABLAPL/14573/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /224 /2019 () //